

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/181/(IB)/2017

NAME OF THE PETITIONER(S)

: KIRORIMAL KASHIRAM MARKETING & AGENCIES PVT LTD

NAME OF THE RESPONDENT(S)

: ABU ESTATE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. U. PRABHY COUNTEL FOR PETITIONER USIL

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to send private notice through speed post to the respondent. He is directed to file proof of sending and effecting the service on respondent by way of an affidavit. He is also directed to file an affidavit to the effect that there is no notice given by the corporate debtor relating to a dispute of the unpaid operational debt and bank statement u/s 9(3)(b)(c) of IBC 2016.

14.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PÅDMANABHA SWAMY) (MEMBER (JUDICIAL)